(ख) डाक विभाग	(ख) दूरसंचार विभाग
यह सही है कि संचार मंत्रालय (मुख्यालय) में कार्यरत कर्मचारियों को संपदा निदेशालय द्वारा मकान आबंटित किए गए जाने चाहिए।	जी हां।
(ग) डाक विभाग	(ग) दूरसंचार विभाग
डाक आवास पूल को सम्पदा निदेशालय सामान्य पूल में आतंरित/विलयित करने का कोई प्रस्ताव नहीं हैं। तथापि, डाक विभाग (मुख्यालय) के ऐसे कर्मचारियों को, जिनके पास डाक आवास पूल का मकान हैं, जहां कहीं भी उन्हें पहले सलाह नहीं दी गई, यह सलाह दी जाएगी कि वे सम्पदा निदेशालय के सामान्य पूल से आवास लेने के लिए आवेदन करें।	उत्तरी दूरसंचार क्षेत्र/महानगर टेलीफोन निगम लिमिटेड के पूल कां संपदा निदेशालय के सामान्य पूल में अंतरित /विलयित करने का कोई प्रस्ताव नहीं हैं, तथापि, संचार मंत्रालय (मुख्यालय) के ऐसे कर्मचारियों को, जिनके पास उत्तरी दरसंचार क्ष्नैत्र पूल का मकान हैं, जहां कहीं भी उन्हें पहलें सलाह नहीं दी गई हैं, यह सलाह दी जाएगी कि वे संपदा निदेशालय के सामान्य पूल से आवास लेने के लिए आवेदन करें।

Development of Heritage tourism

- *198.SHRI LAJPAT RAI: will the minsiter of TOURISM be pleased tos tate:
- (a) whether ther is any proposal for development of heriutage tourism in the country particularly in the States of punjab, maharashtra, Madhya Pradesh and Gujarat during the Ninth five year Plan as well as in the current financial year;
- (b) if so, since when the said scheme is in operation;
- (c) the facilities being provided by the said State Governments for converting the mansions forts and palaces into hotels under the said scheme and the maximum limit of facilities/assistance likjely to be provided; and
- (d) the extent of financial assistance provided to the owners of the said heritage hotels?

THE MINISTER OF STATE IN THE MINISTER OF TOURISM (SHRI OMAK APANG): (A) yes, Sir. The Ministry of Tourism is actively encouraging "herritage tourism in the

- country. A scheme for classification of hertitage hotels has been introduced by the Ministry of Tourism, Govt. of India. it covers the States of Punjab, Maharashtra, Madhya pradesh and Gujarat also.
- (b) The Heritage Hotels classification guidelines have been in operation since 1996.
- (c) No specific additional facilities are provided by the State Government except for the State of Gujarat which provides 100% tax relief for the taxes like entertainment tax, luxury tax and telectricity duty as well as revolving fund for 50% of margin money by way of loan at half the rate of interest:
- (d) On the recommendation of the Ministry of Tourism, Govt, of India the promoters are availing financial assistance from the Tourism Finance Corporation of India, State Financial Corporations and the State Industrial Development Corporations. The Government of India also extends fiscal concessions like income tax benefits, interest subsidy, etc.